



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ३, अंक १०(३)]

सोमवार, जानेवारी १६, २०१७/पौष २६, शके १९३८

[पृष्ठे १५ किंमत : रुपये २७.००

असाधारण क्रमांक २०

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Repealing (Second) Act, 2016 (Mah. Act No. XV of 2017) is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

PRAKASH H. MALI,
Principal Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XV OF 2017.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 16th January 2017).

An Act to repeal certain enactments including Appropriation Acts in the State of Maharashtra.

WHEREAS it is expedient to repeal certain enactments including the Appropriation Acts in the State of Maharashtra ; it is hereby enacted in the Sixty-seventh Year of the Republic of India as follows :-

1. This Act may be called the Maharashtra Repealing (Second) Act, Short title. 2016.

2. The enactments specified in the Schedule 'A' and Schedule 'B' appended hereto are hereby repealed.

Repeal of certain enactments and Appropriation Acts.

Saving.

3. The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to ;

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing ;

nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed ;

nor shall repeal by this Act of any enactment revive or restore any enactment, jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force ;

nor shall the repeal of the enactments specified in the Schedule 'B' by this Act, affect the audit, examination, accounting, investigation, inquiry or any other action taken or to be taken in relation thereto by any authority and such audit, examination, accounting, investigation, inquiry or action could be taken and or continued as if the said enactments are not repealed by this Act.

SCHEDULE A

List of Maharashtra Acts to be repealed

(See section 2)

Sr. No. (1)	Year (2)	No. (3)	Short Title (4)
1	1875	III	The Tolls on Roads and Bridges Act, 1875.
2	1889	I	The Bombay Village Sanitation Act, 1889.
3	1905	I	The Bombay Court of Wards Act, 1905.
4	1912	VII	The Bombay Smoke-nuisances Act, 1912.
5	1938	XXII	The Bombay Forfeited Lands Restoration Act, 1938.
6	1947	XIX	Hindu Women's Rights to Property (Extension to Agricultural Land) Act, 1947.
7	1947	XLVII	The Waste Lands (Claims) (Bombay Repeal) Act, 1947.
8	1949	VI	Agriculturists' Loans and the Bombay Non-Agriculturists' Loans (Amendment) Act, 1949.
9	1954	XXXVIII	The Dekkhan Agriculturists' Relief (Suit and Applications) Validation Act, 1954.
10	1957	X	The Hyderabad Agricultural Debtors Relief (Bombay Amendment) Act, 1957.
11	1958	XXXII	The Hyderabad Tenancy and Agricultural Lands (Amendment) Act, 1957.
12	1958	XLI	The Bombay Entertainments Duty (Extension and Amendment) Act, 1958.

SCHEDULE A-Contd.

(1)	(2)	(3)	(4)
13	1958	LXXII	The Hyderabad Agricultural Income-Tax (Bombay Repeal) Act, 1958.
14	1958	LXXXVIII	The Bombay Hindu Divorce (Decrees Validation) Act, 1958.
15	1959	LXVII	The Central Provinces and Berar State Aid to Industries and the Hyderabad State Aid to (Small Scale and Cottage) Industries (Partial Repeal) Act, 1959.
16	1960	XXVIII	The Hyderabad Tenancy and Agricultural Lands (Amendment) Act, 1960.
17	1961	XVIII	The Hyderabad (Abolition of Cash Grants) (Amendment) Act, 1960.
18	1963	XXIII	The Maharashtra Removal of Disqualifications (of Holders of Offices in Co-operative Societies) Act, 1963.
19	1964	XXXIX	The Tenancy and Agricultural Lands Laws (Amendment) Act, 1964.
20	1965	XXXVIII	The Agriculturists' Loan (Maharashtra Amendment) Act, 1965.
21	1965	XLV	The Hyderabad Tenancy and Agricultural Lands (Amendment) Act, 1965.
22	1967	XLII	The Bombay Tenancy and Agricultural Lands (Validation of Appointment as Mamlatdar and Proceedings) Act, 1967.
23	1969	XXII	The Maharashtra (Vidarbha Region) Agricultural Debtors Relief Act, 1969.
24	1969	XLIX	The Tenancy and Agricultural Lands Laws (Amendment) Act, 1968.
25	1971	IX	The Hyderabad Cinema Shows Tax (Maharashtra Repeal) Act, 1970.
26	1974	XLV	The Shreemati Nathibai Damodar Thackersey Women's University (Validating Provisions) Act, 1974.
27	1981	XXXI	The Maharashtra Prevention of Water Pollutions (Repeal), Act, 1981.
28	1981	XLVI	The Maharashtra Zilla Parishads and Panchayat Samities (Amendment and Validation) Act, 1981.
29	1983	XII	The Maharashtra Kidney Transplantation Act, 1982
30	1983	XL	The Lepers (Maharashtra Repeal) Act, 1983.
31	1985	V	The Maharashtra Luxury-cum-Entertainment and Amusement Tax on Holder's of Television Sets (Repeal) Act, 1985.
32	1988	XV	The Maharashtra Regulation of use of Pre-natal Diagnostic Techniques Act, 1988.

SCHEDULE B

List of Maharashtra Appropriation Acts to be repealed

(See section 2)

Sr. No. (1)	Year (2)	No. (3)	Short Title (4)
1	1960	I	The Maharashtra Appropriation Act, 1960.
2	1960	VI	The Maharashtra (Supplementary) Appropriation Act, 1960.
3	1960	XXXII	The Maharashtra (Second Supplementary) Appropriation Act, 1960.
4	1961	XV	The Maharashtra (Supplementary) Appropriation Act, 1961.
5	1961	XXIX	The Maharashtra (Second Supplementary) Appropriation Act, 1961.
6	1961	XLVI	The Maharashtra (Third Supplementary) Appropriation Act, 1961.
7	1962	VI	The Maharashtra (Supplementary) Appropriation Act, 1962.
8	1962	VII	The Maharashtra Appropriation (Vote on Account) Act, 1962.
9	1962	XXIII	The Maharashtra Appropriation Act, 1962.
10	1962	XXIV	The Maharashtra (Second Supplementary) Appropriation Act, 1962.
11	1962	XLII	The Maharashtra (Third Supplementary) Appropriation Act, 1962.
12	1963	XII	The Maharashtra (Supplementary) Appropriation Act, 1963.
13	1963	XV	The Maharashtra Appropriation Act, 1963.
14	1963	XXXIV	The Maharashtra (Second Supplementary) Appropriation Act, 1963.
15	1964	VII	The Maharashtra (Supplementary) Appropriation Act, 1964.
16	1964	XV	The Maharashtra Appropriation Act, 1964.
17	1964	XXV	The Maharashtra (Second Supplementary) Appropriation Act, 1964.
18	1964	XLI	The Maharashtra (Third Supplementary) Appropriation Act, 1964.
19	1965	XVIII	The Maharashtra (Supplementary) Appropriation Act, 1965.
20	1965	XXIV	The Maharashtra Appropriation Act, 1965.
21	1965	XXXIII	The Maharashtra (Second Supplementary) Appropriation Act, 1965.
22	1965	XLVIII	The Maharashtra (Third Supplementary) Appropriation Act, 1965.
23	1966	V	The Maharashtra (Supplementary) Appropriation Act, 1966.

SCHEDULE B—*Contd.*

(1)	(2)	(3)	(4)
24	1966	VI	The Maharashtra Appropriation (Vote on Account) Act, 1966.
25	1966	XIII	The Maharashtra Appropriation Act, 1966.
26	1966	XXIII	The Maharashtra (Second Supplementary) Appropriation Act, 1966.
27	1966	XXXIII	The Maharashtra (Third Supplementary) Appropriation Act, 1966.
28	1967	III	The Maharashtra (Supplementary) Appropriation Act, 1967.
29	1967	IV	The Maharashtra Appropriation (Vote on Accounts) Act, 1967.
30	1967	XII	The Maharashtra Appropriation Act, 1967.
31	1967	XIV	The Maharashtra (Second Supplementary) Appropriation Act, 1967.
32	1967	XXV	The Maharashtra (Third Supplementary) Appropriation Act, 1967.
33	1967	XXXVI	The Maharashtra Appropriation (Excess Expenditure) Act, 1967.
34	1967	XXXVII	The Maharashtra Appropriation (Second Excess Expenditure) Act, 1967.
35	1967	XXXVIII	The Maharashtra Appropriation (Third Excess Expenditure) Act, 1967.
36	1967	XXXIX	The Maharashtra Appropriation (Fourth Excess Expenditure) Act, 1967.
37	1968	IV	The Maharashtra (Supplementary) Appropriation Act, 1968.
38	1968	VII	The Maharashtra Appropriation Act, 1968.
39	1968	IX	The Maharashtra (Second Supplementary) Appropriation Act, 1968.
40	1968	XIX	The Maharashtra (Third Supplementary) Appropriation Act, 1968.
41	1969	V	The Maharashtra (Fourth Supplementary) Appropriation Act, 1968.
42	1969	VI	The Maharashtra Appropriation (Excess Expenditure) Act, 1969.
43	1969	VII	The Maharashtra Appropriation (Second Excess Expenditure) Act, 1969.
44	1969	XIII	The Maharashtra (Supplementary) Appropriation Act, 1969.
45	1969	XIV	The Maharashtra Appropriation (Vote on Account) Act, 1969.
46	1969	XXXIX	The Maharashtra Appropriation Act, 1969.
47	1969	XLI	The Maharashtra (Second Supplementary) Appropriation Act, 1969.
48	1969	LVIII	The Maharashtra (Third Supplementary) Appropriation Act, 1969.

SCHEDULE B—*Contd.*

(1)	(2)	(3)	(4)
49	1970	I	The Maharashtra Appropriation (Excess Expenditure) Act, 1969.
50	1970	XIV	The Maharashtra (Supplementary) Appropriation Act, 1970.
51	1970	XV	The Maharashtra Appropriation (Vote on Account) Act, 1970.
52	1970	XXVI	The Maharashtra Appropriation Act, 1970.
53	1970	XXXIII	The Maharashtra (Second Supplementary) Appropriation Act, 1970.
54	1971	II	The Maharashtra (Third Supplementary) Appropriation Act, 1970.
55	1971	III	The Maharashtra Appropriation (Excess Expenditure) Act, 1970.
56	1971	XVII	The Maharashtra (Supplementary) Appropriation Act, 1971.
57	1971	XVIII	The Maharashtra Appropriation (Vote on Account) Act, 1971.
58	1971	XXVI	The Maharashtra Appropriation Act, 1971.
59	1971	XXIX	The Maharashtra (Second Supplementary) Appropriation Act, 1971.
60	1971	XXX	The Maharashtra Appropriation (Excess Expenditure) Act, 1971.
61	1972	III	The Maharashtra (Supplementary) Appropriation Act, 1972.
62	1972	IV	The Maharashtra Appropriation (Vote on Account) Act, 1972.
63	1972	XX	The Maharashtra Appropriation Act, 1972.
64	1972	XXI	The Maharashtra (Second Supplementary) Appropriation Act, 1972.
65	1972	XLI	The Maharashtra (Third Supplementary) Appropriation Act, 1972.
66	1972	XLII	The Maharashtra Appropriation (Excess Expenditure) Act, 1972.
67	1973	XIV	The Maharashtra (Supplementary) Appropriation Act, 1973.
68	1973	XV	The Maharashtra Appropriation Act, 1973.
69	1973	XXVI	The Maharashtra (Second Supplementary) Appropriation Act, 1973.
70	1973	XLIII	The Maharashtra (Third Supplementary) Appropriation Act, 1973.
71	1973	XLVI	The Maharashtra Appropriation (Excess Expenditure) Act, 1973.
72	1974	VII	The Maharashtra (Supplementary) Appropriation Act, 1974.
73	1974	VIII	The Maharashtra Appropriation Act, 1974.
74	1974	XLIII	The Maharashtra (Second Supplementary) Appropriation Act, 1974.

SCHEDULE B—*Contd.*

(1)	(2)	(3)	(4)
75	1975	I	The Maharashtra (Third Supplementary) Appropriation Act, 1974.
76	1975	VII	The Maharashtra (Supplementary) Appropriation Act, 1975.
77	1975	IX	The Maharashtra Appropriation (Vote on Account) Act, 1975.
78	1975	XII	The Maharashtra Appropriation Act, 1975.
79	1975	XXII	The Maharashtra (Second Supplementary) Appropriation Act, 1975.
80	1975	LVI	The Maharashtra (Third Supplementary) Appropriation Act, 1975.
81	1976	VII	The Maharashtra (Supplementary) Appropriation Act, 1976.
82	1976	VIII	The Maharashtra Appropriation (Vote on Account) Act, 1976.
83	1976	XXVIII	The Maharashtra Appropriation Act, 1976.
84	1976	XL	The Maharashtra (Second Supplementary) Appropriation Act, 1976.
85	1976	LV	The Maharashtra Appropriation (Excess Expenditure) Act, 1976.
86	1976	LVI	The Maharashtra (Third Supplementary) Appropriation Act, 1976.
87	1977	XIII	The Maharashtra (Supplementary) Appropriation Act, 1977.
88	1977	XIV	The Maharashtra Appropriation (Vote on Account) Act, 1977.
89	1977	XXXII	The Maharashtra Appropriation Act, 1977.
90	1977	XXXIV	The Maharashtra (Second Supplementary) Appropriation Act, 1977.
91	1977	XXXVI	The Maharashtra Appropriation (Excess Expenditure) Act, 1977.
92	1977	XXXVII	The Maharashtra Appropriation (Second Excess Expenditure) Act, 1977.
93	1977	LII	The Maharashtra (Third Supplementary) Appropriation Act, 1977.
94	1978	IV	The Maharashtra (Supplementary) Appropriation Act, 1978.
95	1978	V	The Maharashtra Appropriation (Vote on Account) Act, 1978.
96	1978	XV	The Maharashtra Appropriation Act, 1978.
97	1978	XVI	The Maharashtra (Second Supplementary) Appropriation Act, 1978.
98	1978	XXIII	The Maharashtra (Third Supplementary) Appropriation Act, 1978.
99	1979	II	The Maharashtra (Supplementary) Appropriation Act, 1979.

SCHEDULE B—*Contd.*

(1)	(2)	(3)	(4)
100	1979	IV	The Maharashtra Appropriation (Vote on Account) Act, 1979.
101	1979	XIX	The Maharashtra Appropriation Act, 1979.
102	1979	XX	The Maharashtra (Second Supplementary) Appropriation Act, 1979.
103	1980	I	The Maharashtra (Supplementary) Appropriation Act, 1980.
104	1980	XII	The Maharashtra Appropriation Act, 1980.
105	1980	XVIII	The Maharashtra (Second Supplementary) Appropriation Act, 1980.
106	1980	Central Act 25	The Maharashtra Appropriation (Vote on Account) Act, 1980.
107	1980	Central Act 26	The Maharashtra Appropriation Act, 1980.
108	1981	I	The Maharashtra (Third Supplementary) Appropriation Act, 1980.
109	1981	II	The Maharashtra Appropriation (Excess Expenditure) Act, 1980.
110	1981	III	The Maharashtra Appropriation (Second Excess Expenditure) Act, 1980.
111	1981	XI	The Maharashtra (Supplementary) Appropriation Act, 1981.
112	1981	XV	The Maharashtra Appropriation (Vote on Account) Act, 1981.
113	1981	XVI	The Maharashtra Appropriation Act, 1981.
114	1981	XXXIX	The Maharashtra (Second Supplementary) Appropriation Act, 1981.
115	1981	LXIV	The Maharashtra (Third Supplementary) Appropriation Act, 1981.
116	1982	VIII	The Maharashtra (Supplementary) Appropriation Act, 1982.
117	1982	IX	The Maharashtra Appropriation (Vote on Account) Act, 1982.
118	1982	XV	The Maharashtra Appropriation Act, 1982.
119	1982	XXIV	The Maharashtra (Second Supplementary) Appropriation Act, 1982.
120	1983	I	The Maharashtra (Third Supplementary) Appropriation Act, 1982.
121	1983	IV	The Maharashtra Appropriation (Excess Expenditure) Act, 1982.
122	1983	V	The Maharashtra Appropriation (Second Excess Expenditure) Act, 1982.
123	1983	VI	The Maharashtra Appropriation (Third Excess Expenditure) Act, 1982.
124	1983	XV	The Maharashtra (Supplementary) Appropriation Act, 1983.
125	1983	XVII	The Maharashtra Appropriation (Vote on Account) Act, 1983.

SCHEDULE B—*Contd.*

(1)	(2)	(3)	(4)
126	1983	XXIV	The Maharashtra Appropriation Act, 1983.
127	1983	XXXIII	The Maharashtra (Second Supplementary) Appropriation Act, 1983.
128	1983	XLIV	The Maharashtra (Third Supplementary) Appropriation Act, 1983.
129	1984	VI	The Maharashtra (Supplementary) Appropriation Act, 1984.
130	1984	VIII	The Maharashtra Appropriation (Vote on Account) Act, 1984.
131	1984	XIII	The Maharashtra Appropriation Act, 1984.
132	1984	XVII	The Maharashtra (Second Supplementary) Appropriation Act, 1984.
133	1984	XIX	The Maharashtra Appropriation (Excess Expenditure) Act, 1984.
134	1984	XXX	The Maharashtra (Third Supplementary) Appropriation Act, 1984.
135	1985	I	The Maharashtra (Supplementary) Appropriation Act, 1985.
136	1985	II	The Maharashtra Appropriation (Vote on Account) Act, 1985.
137	1985	XIV	The Maharashtra Appropriation Act, 1985.
138	1985	XVII	The Maharashtra (Second Supplementary) Appropriation Act, 1985.
139	1986	VIII	The Maharashtra (Supplementary) Appropriation Act, 1986.
140	1986	IX	The Maharashtra Appropriation (Excess Expenditure) Act, 1986.
141	1986	XVIII	The Maharashtra (Second Supplementary) Appropriation Act, 1986.
142	1986	XIX	The Maharashtra Appropriation (Vote on Account) Act, 1986.
143	1986	XXXI	The Maharashtra Appropriation Act, 1986.
144	1986	XXXIII	The Maharashtra (Third Supplementary) Appropriation Act, 1986.
145	1986	XL	The Maharashtra (Fourth Supplementary) Appropriation Act, 1986.
146	1987	V	The Maharashtra (Supplementary) Appropriation Act, 1987.
147	1987	VI	The Maharashtra Appropriation (Vote on Account) Act, 1987.
148	1987	XVI	The Maharashtra Appropriation Act, 1987.
149	1987	XXI	The Maharashtra (Second Supplementary) Appropriation Act, 1987.
150	1987	XXXV	The Maharashtra (Third Supplementary) Appropriation Act, 1987.

SCHEDULE B—*Contd.*

(1)	(2)	(3)	(4)
151	1987	XL	The Maharashtra Appropriation (Excess Expenditure) Act, 1987.
152	1988	II	The Maharashtra (Supplementary) Appropriation Act, 1988.
153	1988	III	The Maharashtra Appropriation (Vote on Account) Act, 1988.
154	1988	VIII	The Maharashtra Appropriation (Second Vote on Account) Act, 1988.
155	1988	XX	The Maharashtra Appropriation Act, 1988.
156	1988	XXI	The Maharashtra (Second Supplementary) Appropriation Act, 1988.
157	1988	XXVI	The Maharashtra (Third Supplementary) Appropriation Act, 1988.
158	1989	VII	The Maharashtra (Supplementary) Appropriation Act, 1989.
159	1989	VIII	The Maharashtra Appropriation (Vote on Account) Act, 1989.
160	1989	XV	The Maharashtra Appropriation Act, 1989.
161	1989	XXV	The Maharashtra (Second Supplementary) Appropriation Act, 1989.
162	1989	XXXV	The Maharashtra Appropriation (Excess Expenditure) Act, 1989.
163	1989	XXXVII	The Maharashtra Appropriation (Third Supplementary) Act, 1989.
164	1990	VI	The Maharashtra (Supplementary) Appropriation Act, 1990.
165	1990	VII	The Maharashtra Appropriation (Vote on Account) Act, 1990.
166	1990	XXI	The Maharashtra Appropriation Act, 1990.
167	1990	XXII	The Maharashtra (Second Supplementary) Appropriation Act, 1990.
168	1990	XXX	The Maharashtra (Third Supplementary) Appropriation Act, 1990.
169	1991	VIII	The Maharashtra (Supplementary) Appropriation Act, 1991.
170	1991	IX	The Maharashtra Appropriation Act, 1991.
171	1991	XIX	The Maharashtra (Second Supplementary) Appropriation Act, 1991.
172	1991	XXIV	The Maharashtra (Third Supplementary) Appropriation Act, 1991.
173	1991	XXV	The Maharashtra Appropriation (Excess Expenditure) Act, 1991.
174	1992	I	The Maharashtra (Supplementary) Appropriation Act, 1992.
175	1992	II	The Maharashtra Appropriation (Vote on Account) Act, 1992.

SCHEDULE B—*Contd.*

(1)	(2)	(3)	(4)
176	1992	VI	The Maharashtra Appropriation Act, 1992.
177	1992	XV	The Maharashtra (Second Supplementary) Appropriation Act, 1992.
178	1992	XIX	The Maharashtra (Third Supplementary) Appropriation Act, 1992.
179	1993	II	The Maharashtra (Supplementary) Appropriation Act, 1993.
180	1993	III	The Maharashtra Appropriation (Vote on Account) Act, 1993.
181	1993	XVI	The Maharashtra Appropriation Act, 1993.
182	1993	XXIII	The Maharashtra (Second Supplementary) Appropriation Act, 1993.
183	1993	I	The Maharashtra (Third Supplementary) Appropriation Act, 1993.
184	1994	XVI	The Maharashtra (Supplementary) Appropriation Act, 1994.
185	1994	XVII	The Maharashtra Appropriation (Vote on Account) Act, 1994.
186	1994	XXVII	The Maharashtra Appropriation Act, 1994.
187	1994	XXXVI	The Maharashtra (Second Supplementary) Appropriation Act, 1994.
188	1994	XLV	The Maharashtra (Third Supplementary) Appropriation Act, 1994.
189	1994	L	The Maharashtra Appropriation (Excess Expenditure) Act, 1994.
190	1994	LI	The Maharashtra Appropriation (Second Excess Expenditure) Act, 1994.
191	1995	I	The Maharashtra (Supplementary) Appropriation Act, 1995.
192	1995	II	The Maharashtra Appropriation (Vote on Account) Act, 1995.
193	1995	XI	The Maharashtra Appropriation Act, 1995.
194	1995	XIV	The Maharashtra (Second Supplementary) Appropriation Act, 1995.
195	1995	XXI	The Maharashtra (Third Supplementary) Appropriation Act, 1995.
196	1996	XIII	The Maharashtra (Supplementary) Appropriation Act, 1996.
197	1996	XIV	The Maharashtra Appropriation (Vote on Account) Act, 1996.
198	1996	XVI	The Maharashtra Appropriation Act, 1996.
199	1996	XVII	The Maharashtra (Second Supplementary) Appropriation Act, 1996.
200	1997	I	The Maharashtra (Third Supplementary) Appropriation Act, 1996.
201	1997	II	The Maharashtra Appropriation (Excess Expenditure) Act, 1996.

SCHEDULE B—*Contd.*

(1)	(2)	(3)	(4)
202	1997	III	The Maharashtra Appropriation (Second Excess Expenditure) Act, 1996.
203	1997	IV	The Maharashtra Appropriation (Third Excess Expenditure) Act, 1996.
204	1997	XVII	The Maharashtra (Supplementary) Act, 1997.
205	1997	XVIII	The Maharashtra Appropriation (Vote on Account) Act, 1997.
206	1997	XXVII	The Maharashtra Appropriation Act, 1997.
207	1997	XXXVI	The Maharashtra (Second Supplementary) Appropriation Act, 1997.
208	1997	XLIX	The Maharashtra (Third Supplementary) Appropriation Act, 1997.
209	1997	L	The Maharashtra Appropriation (Excess Expenditure) Act, 1997.
210	1997	LI	The Maharashtra Appropriation (Second Excess Expenditure) Act, 1997.
211	1997	LII	The Maharashtra Appropriation (Third Excess Expenditure) Act, 1997.
212	1998	VII	The Maharashtra (Supplementary) Appropriation Act, 1998.
213	1998	IX	The Maharashtra Appropriation (Vote on Account) Act, 1998.
214	1998	XV	The Maharashtra Appropriation Act, 1998.
215	1998	XIX	The Maharashtra (Second Supplementary) Appropriation Act, 1998.
216	1999	II	The Maharashtra (Third Supplementary) Appropriation Act, 1998.
217	1999	XVIII	The Maharashtra (Supplementary) Appropriation Act, 1999.
218	1999	XIX	The Maharashtra Appropriation (Vote on Account) Act, 1999.
219	1999	XXIV	The Maharashtra Appropriation Act, 1999.
220	1999	XXXVI	The Maharashtra (Second Supplementary) Appropriation Act, 1999.
221	1999	XXXVIII	The Maharashtra (Third Supplementary) Appropriation Act, 1999.
222	2000	XIX	The Maharashtra (Supplementary) Appropriation Act, 2000.
223	2000	XX	The Maharashtra Appropriation (Vote on Account) Act, 2000.
224	2000	XXXII	The Maharashtra Appropriation Act, 2000.
225	2000	XXXVI	The Maharashtra (Second Supplementary) Appropriation Act, 2000.
226	2000	XLVIII	The Maharashtra (Third Supplementary) Appropriation Act, 2000.
227	2001	XII	The Maharashtra (Supplementary) Appropriation Act, 2001.

SCHEDULE B—*Contd.*

(1)	(2)	(3)	(4)
228	2001	XIV	The Maharashtra Appropriation (Vote on Account) Act, 2001.
229	2001	XXI	The Maharashtra Appropriation Act, 2001.
230	2001	XXIV	The Maharashtra (Second Supplementary) Appropriation Act, 2001.
231	2001	XXXVII	The Maharashtra (Third Supplementary) Appropriation Act, 2001.
232	2001	XXXVIII	The Maharashtra Appropriation (Excess Expenditure) Act, 2001.
233	2001	XXXIX	The Maharashtra Appropriation (Second Excess Expenditure) Act, 2001.
234	2002	XIII	The Maharashtra (Supplementary) Appropriation Act, 2002.
235	2002	XIV	The Maharashtra Appropriation (Vote on Account) Act, 2002.
236	2002	XXII	The Maharashtra Appropriation Act, 2002.
237	2002	XXVI	The Maharashtra (Second Supplementary) Appropriation Act, 2002.
238	2002	XXVIII	The Maharashtra (Third Supplementary) Appropriation Act, 2002.
239	2003	VII	The Maharashtra (Supplementary) Appropriation Act, 2003.
240	2003	IX	The Maharashtra Appropriation (Vote on Account) Act, 2003.
241	2003	XIX	The Maharashtra Appropriation Act, 2003.
242	2003	XX	The Maharashtra (Second Supplementary) Appropriation Act, 2003.
243	2003	XXXIII	The Maharashtra (Third Supplementary) Appropriation Act, 2003.
244	2003	XXXIV	The Maharashtra Appropriation (Excess Expenditure) Act, 2003.
245	2003	XXXV	The Maharashtra Appropriation (Second Excess Expenditure) Act, 2003.
246	2004	IX	The Maharashtra (Supplementary) Appropriation Act, 2003.
247	2004	X	The Maharashtra Appropriation (Vote on Account) Act, 2004.
248	2004	XI	The Maharashtra Appropriation Act, 2004.
249	2004	XII	The Maharashtra (Second Supplementary) Appropriation Act, 2004.
250	2004	XVII	The Maharashtra (Third Supplementary) Appropriation Act, 2004.
251	2005	X	The Maharashtra (Supplementary) Appropriation Act, 2005.
252	2005	XI	The Maharashtra Appropriation (Vote on Account) Act, 2005.
253	2005	XVII	The Maharashtra Appropriation Act, 2005.
254	2005	XXIX	The Maharashtra (Second Supplementary) Appropriation Act, 2005.

SCHEDULE B—*Contd.*

(1)	(2)	(3)	(4)
255	2005	XLVI	The Maharashtra (Third Supplementary) Appropriation Act, 2005.
256	2005	XLVII	The Maharashtra Appropriation (Excess Expenditure) Act, 2005.
257	2006	VI	The Maharashtra (Supplementary) Appropriation Act, 2006.
258	2006	VII	The Maharashtra Appropriation (Vote on Account) Act, 2006.
259	2006	XI	The Maharashtra Appropriation Act, 2006.
260	2006	XXVI	The Maharashtra (Second Supplementary) Appropriation Act, 2006.
261	2006	XXXIX	The Maharashtra (Third Supplementary) Appropriation Act, 2006.
262	2006	XL	The Maharashtra Appropriation (Excess Expenditure) Act, 2006.
263	2006	XLI	The Maharashtra Appropriation (Second Excess Expenditure) Act, 2006.
264	2007	IV	The Maharashtra (Supplementary) Appropriation Act, 2007.
265	2007	V	The Maharashtra Appropriation (Vote on Account) Act, 2007.
266	2007	X	The Maharashtra Appropriation Act, 2007.
267	2007	XX	The Maharashtra (Second Supplementary) Appropriation Act, 2007.
268	2007	XXIX	The Maharashtra (Third Supplementary) Appropriation Act, 2007.
269	2008	VI	The Maharashtra (Supplementary) Appropriation Act, 2008.
270	2008	VII	The Maharashtra Appropriation (Vote on Account) Act, 2008.
271	2008	IX	The Maharashtra Appropriation Act, 2008.
272	2008	XXV	The Maharashtra (Second Supplementary) Appropriation Act, 2008.
273	2008	XXVIII	The Maharashtra (Third Supplementary) Appropriation Act, 2008.
274	2008	XXIX	The Maharashtra Appropriation (Excess Expenditure) Act, 2008.
275	2008	XXX	The Maharashtra Appropriation (Second Excess Expenditure) Act, 2008.

SCHEDULE B—*Concl'd.*

(1)	(2)	(3)	(4)
276	2009	VIII	The Maharashtra (Supplementary) Appropriation Act, 2009.
277	2009	IX	The Maharashtra Appropriation (Vote on Account) Act, 2009.
278	2009	XII	The Maharashtra Appropriation Act, 2009.
279	2009	XIII	The Maharashtra (Second Supplementary) Appropriation Act, 2009.
280	2009	XXIII	The Maharashtra (Third Supplementary) Appropriation Act, 2009.